GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3965
ANSWERED ON:24.08.2004
IDENTIFICATION OF MEGA THERMAL POWER PROJECTS
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Will the Minister of POWER be pleased to state:

- (a) whether the Government has identified Thermal Mega Power Projects in the country;
- (b) if so, the details thereof, location-wise and State-wise;
- (c) whether the Government propose to provide some incentives/exemptions to such Mega Thermal Power Projects;
- (d) if so, the details thereof; and
- (e) the details of power likely to be generated on their completion?

Answer

THE MINISTER OF POWER (SHRIP.M. SAYEED)

(a) & (b): As per the existing mega power policy, all inter-state power generation projects which fulfill the basic criteria of minimum capacity of 1000 MW for thermal and 500 MW for hydel projects are eligible for the fiscal concessions available under the policy subject to certification by the Ministry of Power of the required conditions having been met. Requests have been received in respect of a number of projects for grant of mega project status both from private sector as well as Public Sector. In-principle approval for mega power project status has been conveyed to four private sector power projects, which is subject to other conditions laid down in the mega policy being fulfilled. Certification in respect of three power projects of the National Thermal Power Corporation (NTPC) has also been accorded regarding fulfillment of conditions of the mega power policy. The required details in respect of these projects are indicated below:-

Details of Private Sector power projects accorded in-principle mega status

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S1. Project/Location Promoters Estimated Cost Capacity No. (Rs. Crore) (MW)
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- 1. Akhakhol Gas Based Combined M/s. Torrent Power 3256 1000+ Cycle Power Project, Gujarat. Generation Ltd.
- 2. Raigarh Thermal Power Project, $\,$ M/s. Jindal Power Ltd. 2412 $\,$ 1000 $\,$ Chhattisgarh.
- 3. Kattupalli Combined Cycle $\,$ M/s. Chennai Power 3856 1047 Power project, Tamil Nadu Generation Ltd.
- 4. Nagarjuna Thermal Power M/s. Nagarjuna Power 5496 1015 Project, Karnataka Corporation Ltd.

Details of NTPC projects accorded in-principle mega status

- 1. Talcher, STPP Stage-I, Orissa NTPC 6648.83 2000
- 2. Rihand STPP Stage-I, U.P. NTPC 3451.97 1000
- 3. Vindhyachal STPP Stage-III, M.P. NTPC 4201.50 1000
- (c) & (d): For mega projects, the import of capital equipment is free of customs duties and the domestic bidders get deemed export benefits as per the EXIM (Export- Import) policy. In addition, an income tax holiday of 10 years can be claimed by promoter in any block of 10 years within the first 15 years.
- (e): The above projects envisage a total capacity addition of about 8062 MW.